

Child Welfare Schemes are being implemented in all the States :

(i) Integrated Child Development Services (ICDS) ;

(ii) Services for Children in Need of Care and Protection.

Out of the 300 Integrated Child Development Services projects sanctioned for the whole country during the period 1975-76 to 1981-82, 16 projects have been sanctioned for Gujarat and 22 for Maharashtra.

Under the scheme of Services for Children in Need of Care and Protection, out of the total coverage of 35,560 destitute children in the whole country during the period 1974-75 to November, 1981 the coverage in the States of Maharashtra and Gujarat was 3220 and 1210 children respectively.

Both the above-mentioned Centrally sponsored child welfare schemes are working satisfactorily in the States of Maharashtra and Gujarat.

Conversion of Viramgam-Mehsana line

*485. SHRI DIGVIJAY SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) what financial allocation has been made for converting the Viramgam-Mehsana metre gauge line to broad gauge in the year 1981-82 ; and

(b) when will work start on this project ?

THE MINISTER OF RAILWAYS (SHRI KEDAR PANDAY) : (a) and (b) : There is no proposal under consideration for the conversion of Viramgam-Mehsana metre gauge line into broad gauge. The question of any allocation of funds and starting the work, therefore, does not arise.

Timely Completion of Civil Works of Asiad '82

*486. SHRI K. RAMAMURTHY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether all the civil works and other inter-related widening of roads, overbridges, etc. will be completed in time before the start of the Asiad '82 ;

(b) whether the Russian Experts have opined that stadia-works are not upto the International standards ; and

(c) if so, the steps being taken to remedy the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Checking of Food Adulteration

*489. SHRI RAMJIBHAI MAVANI : SHRI G.Y. KRISHNAN :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to lay a statement showing :

(a) whether Government are aware about the food adulteration by unscrupulous businessmen, adulterators and black marketeers in Delhi resulting in death and great harm to the health of the people ;

(b) if so, the details thereof and the action taken against such persons ;

(c) how many such cases of death and great harm have come to light from Delhi during last one year and